

**SUPREME COURT OF INDIA
CASH & ACCOUNTS-II**

The following amounts are available for disbursement to concerned party(ies) in respective matters pursuant to this Hon'ble Courts Orders.

S.NO.	MATTER NO.	CAUSE TITLE	SECTION	Date of order	payment to be made to	AMOUNT LYING (Rs.)	Amount Lying in Non Interest A/c 'Or' in Fixed Deposit
1	T.P. (C.) NO. 1847/2014	SITA THOMAS 'VS' SHIMMY THOMAS	XVIA	21.09.2015	PETITIONER-WIFE	25,000/-	Non-Interest
2	T.P. (C.) NO. 980/2014	VIDYA RAMCHANDRA DESAI 'VS' RAMCHANDRA ANPATRAO DESAI	XVIA	07/01/15	PETITIONER- WIFE	10,000/-	Non-Interest
3	CIVIL APPEAL NO. 6907/2015	NEW INDIA ASSURANCE CO. LTD 'VS' JULISMON TARIANG	XVII	14.09.2015	NOT SPECIFIED BY COURT	50000	Non-Interest
4	CIVIL APPEAL DAIRY NO. 25945/2015, (CA. NO. 8023/2015)	ORIENTAL INSURANCE CO. LTD. & ANR. 'VS' PADMAVATHY VENKATESH	XVII	18.09.2015	NOT SPECIFIED BY COURT	50000	Non-Interest

5	CIVIL APPEAL NO. 8423/2015	GRANITE GATE PROPERTIES PVT. LTD. AND ORS. 'VS' LOTUS PANACHE WELFARE ASSOCIATION	XVII	16.10.2015	NOT SPECIFIED BY COURT	50000	Non-Interest
6	CIVIL APPEAL NO. 5167/2015	S.C. NURSING HOME & ORS. 'VS' R.P. UNNIYAL & ORS.	XVII	02/07/15	NOT SPECIFIED BY COURT	50000	Non-Interest
7	CIVIL APPEAL NO. 10433/2013	MAHASHYA CHUNNI LAL SAR. BAL MAN. S.S.S & ORS 'VS' MADAN LAL ARORA	XVII	24.11.2015	RESPONDENT	1000000	Non-Interest
8	CIVIL APPEAL NO. 8812/2015	UNITECH RELIABLE PROJECTS PVT. LTD. 'VS' DEWAN ASHWANI AND MS. ANURADHA NATARAJA AND ORS.	XVII	09/10/15	NONE	50000	Non-Interest
9	CIVIL APPEAL NO. 8452-53/201 1	NATIONAL INSURANCE CO. LTD. 'VS' SHAFEEQ AHMED & ANR. ETC. ETC.	IV-A	09/05/15	RESPONDENTS	2,40,200/- '+' INTEREST	FD
10	CIVIL APPEAL NO. 42-45/2016	UNITECH LTD. 'VS' SWARN TALWAR & ORS. & ETC.	XVII	11/12/15	NOT SPECIFIED BY COURT	2,00,000/-	Non-Interest

11	CIVIL APPEAL NO. 353/2016	DR. AKHILESH KUMAR & ANR. 'VS' MANU V S	XVII	05/01/16	NOT SPECIFIED BY COURT	50,000/-	Non-Interest
12	CIVIL APPEAL DIARY NO. 32256/2015	ASHOK S. GONI AND ANR. 'VS' KRISHNAMURTHY RADHAMANI	XVII	07/12/15	NOT SPECIFIED BY COURT	50,000/-	Non-Interest
13	CIVIL APPEAL NO.9366/2011	C.M.D. & ORS. 'VS' BHAGWANJI D PATEL & ANR	XVII	17.02.2016	NOT SPECIFIED BY COURT	50,000/-	Non-Interest
14	CIVIL APPEAL NO.2064/2011	AIR INDIA LIMITED 'VS' LML LIMITED & ANR	XVII	08/01/16	NOT SPECIFIED BY COURT	50,000/-	Non-Interest
15	CIVIL APPEAL NO. 2140/2007	UNITED INDIA INSURANCE CO. LTD. 'VS' M/S ORIENT TREASURES PVT. LTD.	XVII	13.01.2016	NOT SPECIFIED BY COURT	50,000/-	Non-Interest
16	CIVIL APPEAL NO. 3081/2007	S. THAMILSELVI 'VS' SURIYAKALA & ANR.	XVII	06.01.21016	NOT SPECIFIED BY COURT	50,000/-	Non-Interest
17	CIVIL APPEAL NO. 8062/2011	M/S SATHYA LABORATORIES 'VS' A.L. GANGADHAR RAO (D) BY LRS.	IV-A	03/12/15	RESPONDENT	3,20,000/- IN FDR AND 1,40,000/-	both in FD and Non-Interest

18	CIVIL APPEAL NO. 9467/2016	UNITED INDIA INSURANCE CO. LTD. 'VS' M/S PARDUMAN SINGH JEWELLERS AND ANR.	XVII	22.04.2016	NOT SPECIFIED BY COURT	50,000/-	Non-Interest
19	CIVIL APPEAL NO. 2502/2016	M/S UNITECH LTD. 'VS' RANJIT NARULA & ORS.	XVII	29.02.2016	NOT SPECIFIED BY COURT	50,000/-	Non-Interest
20	CIVIL APPEAL NO. 2503/2016	M/S UNITECH LTD. 'VS' SANDEEP JINDEL & ANR.	XVII	29.02.2016	NOT SPECIFIED BY COURT	50,000/-	Non-Interest
21	CIVIL APPEAL NO. 3575/2016	NATIONAL INSURANCE CO. LTD. & ANR. 'VS' JAGDAMBA FOODS LTD.	XVII	04.04.2016	NOT SPECIFIED BY COURT	50,000/-	Non-Interest
22	CIVIL APPEAL NO. 3749/2016	BRANCH MANAGER UNITED INDIA INSURANCE CO LTD 'VS' UTKAL MINES AND INFRASTRUCTURE PVT. LTD.	XVII	19.04.2016	NOT SPECIFIED BY COURT	50,000/-	Non-Interest
23	CIVIL APPEAL NO. 3252/2016	IDBI FORTIS LIFE INSURANCE CO. LTD. 'VS' YASH CONSTRUCTION AND LAND DEVELOPMENT	XVII	22.04.2016	NOT SPECIFIED BY COURT	50,000/-	Non-Interest

24	CIVIL APPEAL NO. 942-943/201 6	M/S EARTH INFRASTRUCTUR E LTD. AND ORS. 'VS' VINOD KUMAR KOCHHAR & ARN.	XVII	05.02.2016	NOT SPECIFIED BY COURT	50,000/-	Non-Interest
25	CIVIL APPEAL NO. 3611/2016	M/S KUNAL BUILDERS AND DEVELOPERS 'VS' RAJU V. MANWANI AND ANR.	XVII	18.04.2016	RESPONDENT	50,000/-	Non-Interest
26	CIVIL APPEAL NO. 4475/2016	M/S KUNAL BUILDERS AND DEVELOPERS 'VS' VASHDEV V. MALKANI AND ANR.	XVII	18.04.2016	RESPONDENT	50,000/-	Non-Interest
27	CIVIL APPEAL NO. 4479/2016	M/S KUNAL BUILDERS AND DEVELOPERS 'VS' SEEMA THAKUR DAULTANI	XVII	18.04.2016	RESPONDENT	50,000/-	Non-Interest
28	CIVIL APPEAL NO. 4478/2016	M/S KUNAL BUILDERS AND DEVELOPERS 'VS' SUNIL DUTT SHARMA & ANR.	XVII	18.04.2016	RESPONDENT	50,000/-	Non-Interest
29	CIVIL APPEAL NO. 4473/2016	M/S KUNAL BUILDERS AND DEVELOPERS 'VS' SANJAY VANWARI & ANR.	XVII	18.04.2016	RESPONDENT	50,000/-	Non-Interest

30	CIVIL APPEAL NO. 2662/2016	M/S RELIANCE GENERAL INSURANCE CO. LTD. 'VS' M/S MUTHOOT FINANCE LTD.	XVII	08.04.2016	NOT SPECIFIED BY COURT	50,000/-	Non-Interest
31	CIVIL APPEAL NO. 4845-46/2016	M/S EARTH INFRASTRUCTURE LTD. AND ANR. 'VS' PULKITA PARSAI & ORS.	XVII	02.05.2016	NOT SPECIFIED BY COURT	50,000/-	Non-Interest
32	CIVIL APPEAL NO. 5189/2010	CHIRMAN & M.D. NATIONAL INS. CO. LD. & ORS. 'VS' CIMMCO BIRLA LIMITED	XVII	30.03.2016	NOT SPECIFIED BY COURT	50,000/-	Non-Interest
33	CIVIL APPEAL NO. 2657/2016	NAAZIR NISAR KAZI 'VS' TREVOR D' LIMA AND ORS.	XVII	05.04.2016	NOT SPECIFIED BY COURT	50,000/-	Non-Interest

Sd/-
P.S.N. MURTHY
AR-CUM-DDO
SUPRME COURT OF INDIA